

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 27/RP/2017
in Petition No. 255/GT/2014**

Subject : Petition for review of the order dated 3.5.2017 in Petition No. 255/GT/2014 regarding approval of tariff of CFBC Technology based Barsingsar Thermal Power Plant (2x125 MW) of NLC for the period 2014-19.

Date of hearing : 27.2.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NLC Limited

Respondents : JVVNL and 2 Others

Parties present : Ms. Anushree Bardhan, Advocate, NLC
Shri, S. Gnana Prabhakaran, NLC
Shri S.K Agarwal, Advocate, Rajasthan Discoms
Ms. Rudrani Biswas, Advocate, Rajasthan Discoms

Record of Proceedings

During the hearing, the learned counsel for the petitioner made detailed submissions in the matter and prayed that tariff of the generating station may be determined as prayed for in the petition. She further submitted that all additional information as directed by the Commission has been filed and copies served on respondents.

2. The learned counsel for Respondent, Rajasthan Discoms prayed for grant of time to file reply in the matter.
3. The Commission after hearing the parties directed the respondent to file its reply, on affidavit, on or before 16.3.2018 with advance copy to the petitioner, who shall file its rejoinder, if any, by 23.3.2018. Pleadings shall be completed by the parties within the due dates mentioned. No extension of time shall be granted for any reason whatsoever.
4. The matter shall be listed in due course for which separate notices will be issued.

By order of the Commission

**-Sd/-
(T. Rout)
Chief (Law)**